

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal the 24<sup>th</sup> November, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Bimol Singh to hold court on 27.11.2023 and 28.11.2023, it is notified as under:

- i) Division Bench of Hon'ble Mr. Justice A. Guneshwar Sharma and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will sit on 27.11.2023 and 28.11.2023.
- ii) Division Bench of Hon'ble The Chief Justice and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will sit from 2.00 PM onwards on 29.11.2023.
- iii) Single Bench of Hon'ble Mr. Justice A. Bimol Singh will sit from 2.00 PM onwards on 29.11.2023.
- iv) Matters fixed on 27.11.2023 and 28.11.2023 for the Single Bench of Hon'ble Mr. Justice A. Bimol Singh will be distributed and listed before the single benches of Hon'ble Mr. Justice A. Guneshwar Sharma and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui for fixing dates.

Interim orders, if any subsisting on above said matters shall be extended till the next listing date.

By Order etc.

Sd/-  
**(OJESH MUTUM)**  
**REGISTRAR (JUDL)**  
**HIGH COURT OF MANIPUR**

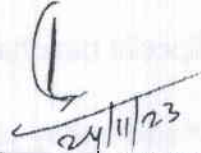
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Endt. No. HCM/1/96-BENCH/21321-39 Imphal, the 24<sup>th</sup> November, 2023

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.

10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.

  
24/11/23

**REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

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